NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.367/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name	of the Company	Asim Kumar Dutta -V	s- ROC W.B	
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. ARIF AZI, Adv

Ptr

A) v.

ORDER

Ld. Counsel for the petitioner is present.

List it on 13/02/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)